	- {	
Page No.		·

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL NEW DELHI

xQxxXXXXXXXCCP No. 39 of 19 92 in 0.A.443/89
Parbhati Ram Shri V. P. Sharma/A. K. Bhardwaj
APPLICANT(S) COUNSEL

VERSUS
G. M., Northern Railway & Ors.

G. M., Nor	thern Railway & Ors.
	DENT (S) COUNSEL
	<u> </u>
Office Report	Orders
	21.1.1992
	Present: Shri A. K. Bhardwaj, Counsel for
	the petitioner.
· -	This CCP is dismissed as withdrawn.
	The line 2
àS	(P.C. JAIN) (V.S. MALIMATH) MEMBER (A) CHAIRMAN
,	
•	
	RESPON